

wrong educational facilities that are provided by even voluntary organisations?

DR. K. L. SHRIMALI: Yes, Sir, it is the duty of the State and Central Governments, of both, and as I said, we are taking the necessary measures.

SHRI T. S. AVINASHLINGAM CHETTIAR: In the statement attached to Question No. 79 in addition to the reply given by the hon. Minister, reference has been made to the Government of India having invited applications for financial assistance from voluntary organisations wishing to develop specific services for the handicapped including the establishment of audiological clinics, etc. May I know, Sir, whether these clinics are for taking surveys or for giving minor attention to the handicapped, or will they also attempt at curing these people?

DR. K. L. SHRIMALI: Well, the committee which went into this question has proposed that the audio-logical centre should have the following sections, (1) a clinical section to provide facilities for ascertainment and assessment of the loss of hearing among children and adults, a complete diagnostic service, prescription of suitable hearing aids, etc.; (2) a rehabilitation section to provide facilities for the training of pre-school deaf children along with parents, lip reading for educated deaf adults, auditory training for deaf children and adults, a vocational guidance service, etc.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if the hon. Minister is aware that if the deaf is not educated at an early age, when they are 6 to 8 years old, they will be deaf throughout their lives as they will be unable to learn to read or write or speak after that age if attention was not paid at that time?

DR. K. L. SHRIMALI: Yes, Sir, I am fully aware of it.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, the number of such clinics that are going to be opened during the Third Five Year Plan period and the number of training centres for teachers that are going to be opened during the same Plan period?

DR. K. L. SHRIMALI: The Third Five Year Plan has not yet been finalised.

SHRIMATI T. NALLAMUTHU RAMAMURTI: The hon. Minister made the general remark that the institutions for the deaf and dumb were not being conducted by experts in the line. Now may I know, Sir, If the hon. Minister has carried out any investigations of the existing institutions to see whether or not the deaf are being treated by experts trained not only in this country but abroad and, if not, on what basis is his conclusion drawn that they are not experts?

DR. K. L. SHRIMALI: Well, Sir, this is a general observation. In our country, in the matter of education of the handicapped, we have not yet developed those techniques which have been developed in the Western countries and in this matter I think we can make a great deal of progress in properly rehabilitating the blind, deaf and dumb, and the Government of India therefore—though this is not their direct responsibility—have been taking certain steps to initiate these programmes, and I am hoping that in course of time we will be able to develop these services.

#### CONSTRUCTION OF A JETTY NEAR CALCUTTA FOR DISEMBARKING SUPPLIERS FOR ROURKELA STEEL PLANT

... f SHRI BHUPESH GUPTA-f: \DR. Z. A. AHMAD:

Will the Minister of STEEL, MINES AND FUEL be pleased to state:

fThe question was actually asked on the floor of the House by Shri Bhu-pesh Gupta.

(a) whether a jetty was constructed at Fuleswar near Calcutta for the purpose of disrebarking supplies for the Rourkela Steel Plant;

(b) if so, at what cost it was constructed; and

(c) whether after the construction, it has been decided to close the jetty as large vessels cannot enter into the tributary from the Hooghly river?

THE MINISTER OF STEEL, MINES  
AND FUEL (SARDAR SWARAN  
SINGH):

(a) Yes, Sir.

(b) Rs. 9 lakhs.

(c) No, Sir.

"SHRI BHUPESH GUPTA: May I know, Sir, whether it is a fact that this particular jetty was constructed despite the advice, to the contrary, given by Messrs. I.G.K.D., the consulting engineers?

MR. CHAIRMAN: What is I.G.K.D.? Can you tell me?

SHRI BHUPESH GUPTA: They are a firm of consulting engineers; I do not know the full name. Well, Sir, let me put him this question? Will the hon. Minister be pleased to state also the full form of I.G.K.D.

SARDAR SWARAN SINGH: It is not a standard term, Sir, and I cannot make the hon. Member wiser but, Sir, this was really constructed on the advice of Messrs. Indian Gemein-schaft Krupp-Demag, technical consultants.

, MB- CHAIRMAN: There it is.

SARDAR SWARAN SINGH: And they have said that Hindustan Steel Limited will have to provide their own facilities for receiving, storage and despatch of goods in Calcutta. It was in pursuance of this recommendation that this jetty was constructed.

SHRI BHUPESH GUPTA: May I know, Sir, whether it is a fact that, after it had been constructed, it had

to be abandoned because it could not be used for the purpose for which it was constructed, namely to handle big ships also?

SARDAR SWARAN SINGH: Actually, Sir, this is not correct. The jetty has been utilised for the despatch of about 11,100 tons of material. Further, the Hindustan Steel are thinking of making better use of this jetty in collaboration with the Heavy Engineering Corporation. The latter have proposed the joint use of the jetty. The company also propose to utilise the jetty for the export of pig iron and steel slabs produced in the Rourkela Steel Plant. So this information of the hon. Member is not correct.

SHRI BHUPESH GUPTA: This is not at all the point. We may use it for despatching or importing cosmetics. But this is not the point. The jetty was to be used precisely for handling the machinery that would be brought for the purpose of the Rourkela Steel Plant. If that is so, why now the Government is contemplating to or is discussing plans to use it for other purposes?

SARDAR SWARAN SINGH: It is because, Sir, most of the Rourkela material has already been received. The jetty is there; it will be used for expansion also; it is not going to be used for cosmetics at all.

#### WEST GERMAN OFFER TO TRAIN INDIAN ATHLETES

•76. SHRI P. N. RAJABHOJ: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Government of West Germany have offered to train Indian athletes for the Rome Olympics; and

(b) if so what is Government's reaction thereto?